

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A NO. 201 OF 2024**

IN THE MATTER OF:

AMIT KUMAR

.....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

....RESPONDENTS

INDEX IN ADDITIONAL SUBMISSIONS BY APPLICANT

S. No.	Particulars	Pg. No.
1.	Photographs dated 05.12.2024 from different villages of Shamli district	2-12

FILED BY:



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Place - New Delhi

Date - 05.12.2024

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**Photographs dated 05.12.2024 of Khokhari riverbed in different villages of
Shamli district**

1. That the encroachment clearance status, as stated in the affidavit submitted on behalf of the District Magistrate, Shamli, is as follows:

Village Name	Status	Supervising Official	Additional Notes
Chausana Jadeed	Completed	Amar Pal, Revenue Inspector	No major obstructions identified
Gurjarpur	Completed	Ashwani Kumar, Revenue Inspector	Minor encroachments cleared manually
Kala Majra	Completed	Ajit Singh, Revenue Inspector	Machinery used for debris removal
Kamalpur	Completed	Vinod Kumar, Revenue Inspector	Temporary structures removed
Kertu	Completed	Ashok Kumar, Revenue Inspector	Agricultural encroachments cleared

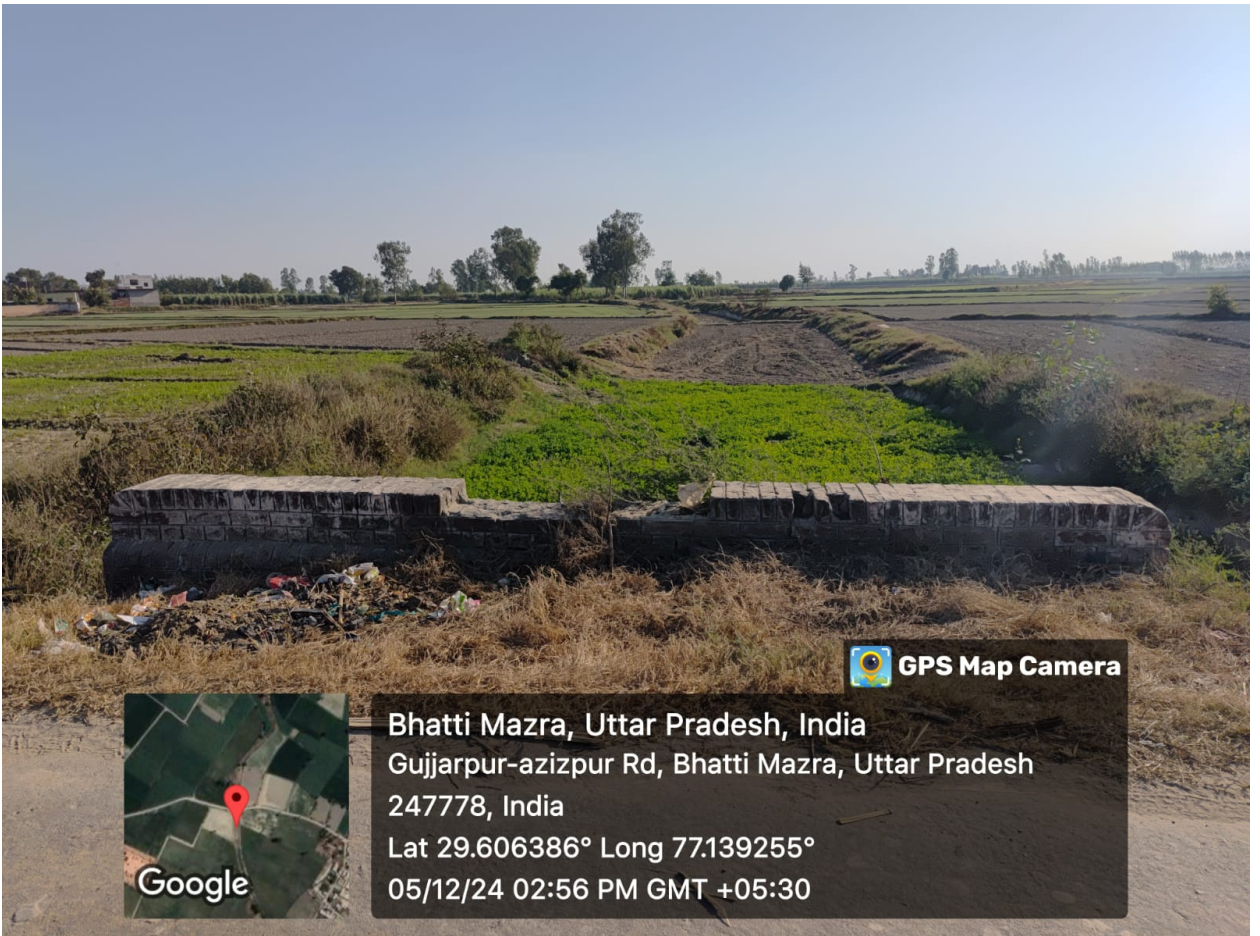
Kabirpur	Completed	Satish Yadav, Naib Tehsildar	Large unauthorized structures removed
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2. That the following photographs, taken by the applicant on 05.12.2024, after the submission of the affidavit on behalf of Respondent No. 7, demonstrate that no action has been undertaken, contrary to the claims made in the compliance report submitted by the District Magistrate, Shamli:

Agricultural and other encroachments in Kertu:



Encroachment in Gurjarpur:



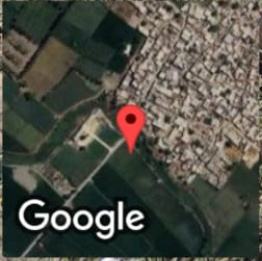
Solid waste disposed and encroachment in Gurjarpur:





GPS Map Camera

Kairana, Uttar Pradesh, India
H4xx+9cq, Kairana, Uttar Pradesh 247778, India
Lat 29.59845° Long 77.14943°
05/12/24 03:00 PM GMT +05:30

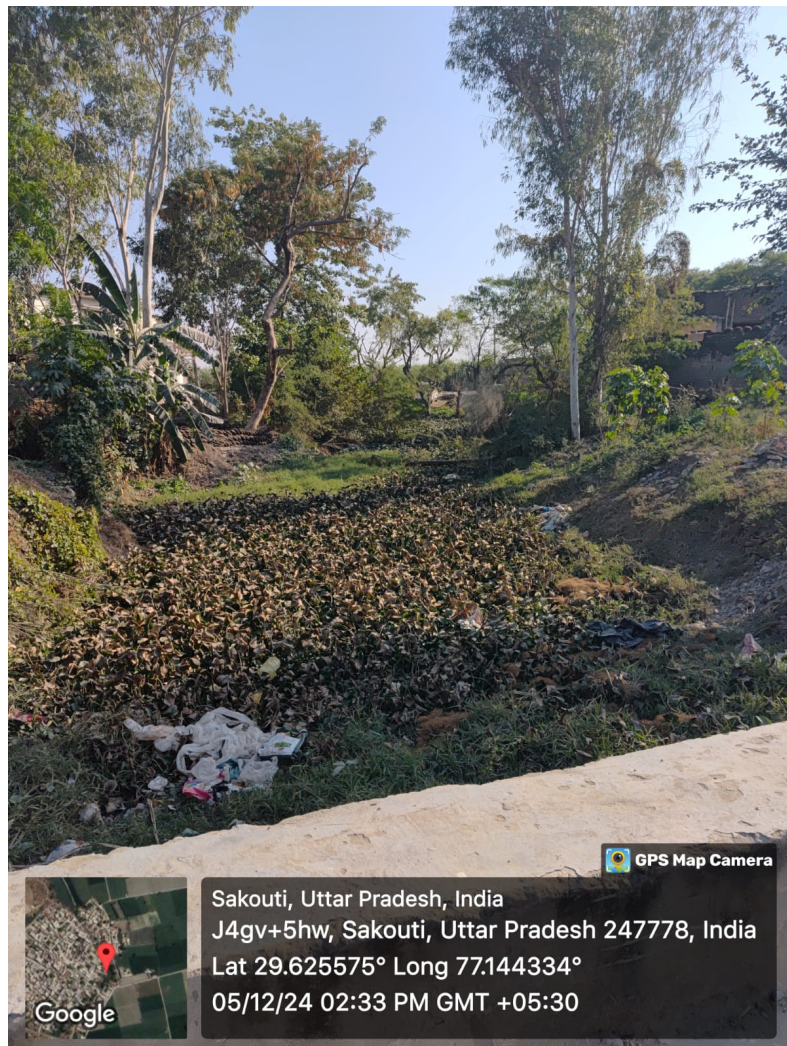


Agricultural encroachment in Azizpur



Permanent constructions on encroached riverbed in Sakauti:







Encroachment in Kamalpur village:





Encroachments in Chausana Village:





 **GPS Map Camera**



Google

Chausana, Uttar Pradesh, India
J4xw+8vm, Chausana, Mustafabad, Uttar Pradesh
247778, India
Lat 29.649003° Long 77.146573°
05/12/24 03:48 PM GMT +05:30





